

In the Court of Judicial Magistrate 1st Class Pampore.

STATEMENT OF OLDEST CRIMINAL CASES (5 To 10 Years Old)

S. No	Date of Institution			Title of Case			Nature of Case	Next date	Status of Case
	D	M	Y	FIR.NO Pl.Station and offences	vrs	Name of Accused/Respondents			
1.	17	04	2013	23/2013 323 & 341 RPC	vrs	Adil Hussain Naiko	Challan	11-11-2020	Further witness
2.	10	06	2014	04/2014 379,201/RPC	vrs	Prince Ah Mir	Challan	01-10-2020	Pro.Evidence
3.	13	10	2014	101/2014 451,427 RPC	vrs	Bilal Ah bhat S/O Gh Muhammad	Challan	12-11-2020	Arguments
4.	05	11	2014	89/2014 147,451,341,323 279,304-A/RPC	vrs	Mushtaq Ahmad Khanday & Others	Challan	16-11-2020	Witness
5.	21	07	2014	59/2014	vrs	Riyaz Ahmad Ganai	Challan	16-11-2020	NBW
6.	26	12	2014	76/2014 279,337,427RPC	vrs	Mohammad Amin Wani	Challan	19-10-2020	Evidence
7.	10	10	2014	93/2014 57,380 RPC	vrs	Sameer Ahmad Bhat	Challan	19-10-2020	Pro.Evidence
8.	12	08	2014	98/2014 457,380 RPC	vrs	Sameer Ahmad Bhat	Challan	19-10-2020	Pro.Evidence
9.	16	12	2014	96/2013 379,6 F.ACT	vrs	Riyaz Ahmad Wani	Challan	20-10-2020	Evidence

10.	19	01	2013	145/2012	vrs	Aqib Ahmad baba	Challan	15-10-2020	F.Arguments
11.	18	11	2013	74/2013 272,420/RPC	vrs	Shabir Ahmad Khan	Challan	04-09-2020	P.Evidence
12.	29	07	2013	45/2013 341,323 & 354 RPC	vrs	Ghulam Mohi-ud-din Sheikh	Challan	10-09-2020	F.Arg
13.	18	07	2013	49/2013 392 & 201 RPC	vrs	Tariq Ahmad Dar	Challan	21-10-2020	Evidence
14.	29	10	2014	136/2014 353/RPC	vrs	Mohammad Shafi Lone & Ors	Challan	N.J	342
15.	24	12	2014	06/2014 292,120-B	vrs	Bashir Ah Sheikh	Challan	16-09-2020	NBW
16.	01	12	2014	68/2014 354,323/RPC	vrs	Shakeel Ahmad Chopda	Challan	24-08-2020	F.ARG
17.	24	12	2014	88/2014 147,451,336,427, 325,323 RPC	vrs	Mohammad Akbar Bhat	Challan	10-09-2020	Evidence
18.	22	11	2014	132/2014 148,341,323,325 RPC	vrs	Mushtaq Ahmad Sheikh	Challan	24-08-2020	342
19.	17	10	2014	116/2014 347,341/RPC	vrs	Abdul Rashid Bhat & Ors	Challan	14-09-2020	Arguments
20.	16	10	2014	112/2014 447 RPC	vrs	Mohammad Yousuf Dar & Ors	Challan	28-10-2020	Evidence

21.	29	12	2012	47/2012 498-A,506 RPC	vrs	Rafeeq Ahmad Bhat	Challan	02-09-2020	Orders
22.	09	07	2014	09/2014 452,354 RPC	vrs	Zahoor Ahmad Dar	Challan	15-10-2020	F.Arguments
23.	18	12	2014	134/2014 279,304-A RPC	vrs	Abid Hussain Lone	Challan	21-09-2020	Evidence
24.	21	07	2014	27/2014 147,336,323,427 RPC	vrs	Manzoor Ahmad Ganie	Challan	11-09-2020	Evidence
25.	26	08	2014	71/2014 279,304-A,427	vrs	Mushtaq Ahmad Sheikh	Challan	04-09-2020	Defence witness
26.	19	03	2014	67/2013 279,337 RPC	vrs	Arshid Ahmad Malik	Challan	24-09-2020	F.Arg
27.	22	06	2013	Drug Inspector	vrs	Fair Price	C.C	24-08-2020	F.P
28.	25	10	2014	97/2014 279,304-A	vrs	Mushtaq Ahmad wani	Challan	12-10-2020	Evidence
29.	22	10	2013	Mohd Maqbool Bhat	vrs	Shameem Khan	138	24-08-2020	Compromise
30.	29	10	2014	62/2014 279,304-A RPC	vrs	Mohd Ishaq Khan	279	28-09-2020	Evidence
31.	07	08	2012	Drug Inspector	vrs	Khan Traders	C.C	24-08-20	F.Arg
32.	04	11	2013	Abdul Rashid Raina	vrs	Mohd Ashraf Wani	138	03-09-2020	AWAITING
33.	17	11	2014	102/2014	vrs	Bashir Ahmad Bhat	Challan	01-09-2020	Evidence

				149,354,323 RPC					
34.	05	11	2014	80/2014 279,304-A	vrs	Mohd Amin Dar	Challan	13-08-2020	F.Arguments
35.	16	05	2014	22/2014 341,323/RPC	vrs	Showkat Ah Mir	Challan	12-10-2020	Evidence
36.	24	12	2014	74/2014 279,337,427 RPC	vrs	Mulk Raj	Challan	18-09-2020	Arguments
37.	06	04	2013	62/2010	vrs	Ravi kumar	Challan	02-09-2020	NBW
38.	11	11	2014	131/2014 353,323 RPC	vrs	Farooq Ahmad Mir	353 (b)	Evidence	NBW
39.	10	07	2014	54/2014	vrs	Mohd Amin Sheikh	Challan	19-09-2020	Pro.Evidence
40.	10	07	2014	12/2014 279,337/RPC	vrs	Mohd Amin Sheikh	Challan	19-09-2020	Pro.Evidence
41.	01	11	2014	125/2014 379,427/RPC	vrs	Abdul Syed Mir	Challan	15-09-2020	Evidence
42.	23	12	2010	11/2010 498-A RPC	vrs	Wasseem Ah Bhat	498-A,406	HIGH COURT	Judgement
43.	06	08	2012	93/2012 50.Ex.Act	vrs	Mushtaq Ah Sheikh	50 Ex.Act	28-08-2020	F.Arg
44.	13	11	2014	92/2014 188 RPC	Vrs	Gh.Nabi Bhat &Ors	188	15-10-2020	Evidence
45.	02	03	2012	17/2012 279,337 & 427	Vrs	Tariq Ah Itoo	Challan	07-09-2020	Defence Witnesses

				RPC					
46.	14	11	2012	27/2019 279.337 RPC	Vrs	Rasiq Ali bhat	Challan	02-11-2020	Arguments
47.	16	12	2013	120/2013 279,337 RPC	Vrs	Aqib ah wani	Challan	07-10-2020	Evidence
48.	16	12	2013	96/2013 379,6.F.ACT	Vrs	Riyaz ah wani	Challan	20-10-2020	P. Evidence
49.	24	12	2013	70/2016 147,148,353,323 /RPC	Vrs	Ashiq Hussain	Challan	24-09-2020	F.P
50.	12	02	2015	Malik M.Mushtaq	Vrs	Aircel Company	Complaint	05-09-2020	NBW
51.	16	02	2015	169/2014 341,323 RPC	Vrs	Khurshid ah dar S/O Muhammad Akbar	Challan	14-09- 2020	Evidence
52.	20	02	2015	Ab Rashid Malik	Vrs	Hilal Ah Khan S/O Ab Rehman Khan	Complaint	21-08-2020	Arguments
53.	14	11	2015	153/2015 294,354-D RPC	vrs	Feroze ahmad wani S/O Ab Hamid Wani	Challan	08-08-2020	Acquited

Judicial Magistrate Ist class
Pampore